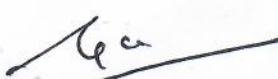


21
1

OFFICE OF DISTRICT AND SESSIONS JUDGE, FARIDABAD

The following applications forms have been rejected by Ld.District and Sessions Judge, Faridabad vide order dated 31.08.2021 due to the reason that the posts applied for by the candidates have not been advertised by this office or for not mentioning the name of the post against which the candidate(s) want to apply:-

Sr. No.	Date of receipt	Candidate Name, Father's name and residential address	Name of post against which he/she applied for
1	16.08.2021	Baldev Singh son of Singha Singh, resident of V.P.O. Bir Badalwa, Nighdu, Karnal, Mobile No.9255889705	Date Entry Operator
2.	17.08.2021	Kuldeep Singh son of Nawab Singh, resident of Bhana, Tehsil Pundri, Kaithal, mobile No.9671410166	Stenographer Gr.III (Adhoc)
3.	17.08.2021	Zaid Ahmed son of Waseem Ahmad, resident of Kuri Pawana, Post Kuri Rawana, Chhajlet, Moradabad, U.P., Mobile No.7088530707	Name of post not mentioned
4.	17.08.2021	Aashish son of Ombir, resident of Village Bhaira Bankipur, Sonapat	-do-
5.	18.08.2021	Sagar son of Anil Kumar, resident of 233/17, Ram Gali, Gohana, District Sonapat, Mobile No.8607190877	Peon


Superintendent,
Sessions Courts,
Faridabad. 31/8/2021